

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.2823  
TO BE ANSWERED ON 11.03.2020**

**INCIDENTS OF CHAIN PULLING**

**2823. SHRIMATI DARSHANA VIKRAM JARDOSH:  
SHRI SUNIL KUMAR MONDAL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of incidents of chain-pulling to stop passengers trains illegally registered during the last one year, Zone/Division-wise;**
- (b) whether the Government is considering to amend the existing lenient provisions of related law to make it tougher and act as a deterrent and ensure smooth running of trains so as to prevent unnecessary harassment of passengers;**
- (c) whether the Railways is again going to issue strict advisory to its zones to act swiftly during such incidents to punish the guilty person; and**
- (d) the number of persons found guilty for illegal chain-pulling of trains during the last three years, division-wise?**

**ANSWER**

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.2823 BY SHRIMATI DARSHANA VIKRAM JARDOSH AND SHRI SUNIL KUMAR MONDAL TO BE ANSWERED IN LOK SABHA ON 11.03.2020 REGARDING INCIDENTS OF CHAIN PULLING**

**(a): Zone-wise details of number of cases registered for illegally stopping passengers trains by means of chain-pulling during the year 2019 over Indian Railways are appended as Appendix-I.**

**(b) and (c): A proposal for amendment in the Railways Act to enhance penalties in the offences contained in the Chapter XV of the Railways Act is under process. Railway Protection Force is entrusted with the legal powers under “The Railways Act, 1989” to arrest and prosecute the offenders involved in illegally Alarm Chain Pulling to stop the passenger trains. To check the menace of illegally Alarm Chain Pulling, time to time instructions, advisories, etc. are issued to zonal railways so as to control this menace effectively.**

**(d): The zone-wise details of number of persons arrested and convicted for illegal chain-pulling in trains during the years 2017, 2018 and 2019 over Indian Railways are appended as Appendix-II.**

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**APPENDIX-I REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2823 BY SHRIMATI DARSHANA VIKRAM JARDOSH AND SHRI SUNIL KUMAR MONDAL TO BE ANSWERED IN LOK SABHA ON 11.03.2020 REGARDING INCIDENTS OF CHAIN PULLING.**

**(a): The number of cases registered for illegal alarm chain pulling in trains for the year 2019 over Indian Railways is as under:-**

<b>Number of cases registered for illegal alarm chain pulling in trains</b>	
<b>Zonal Railway</b>	<b>No. of cases registered</b>
<b>Central</b>	<b>4798</b>
<b>Eastern</b>	<b>2702</b>
<b>East Central</b>	<b>5755</b>
<b>East Coast</b>	<b>3119</b>
<b>Northern</b>	<b>4730</b>
<b>North Central</b>	<b>6950</b>
<b>North Eastern</b>	<b>3933</b>
<b>Northeast Frontier</b>	<b>1719</b>
<b>North Western</b>	<b>3742</b>
<b>Southern</b>	<b>1814</b>
<b>South Central</b>	<b>2054</b>
<b>South Eastern</b>	<b>952</b>
<b>South East Central</b>	<b>1953</b>
<b>South Western</b>	<b>614</b>
<b>Western</b>	<b>3662</b>
<b>West Central</b>	<b>3705</b>

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**APPENDIX-II REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 2823 BY SHRIMATI DARSHANA VIKRAM JARDOSH AND SHRI SUNIL KUMAR MONDAL TO BE ANSWERED IN LOK SABHA ON 11.03.2020 REGARDING INCIDENTS OF CHAIN PULLING**

**(d): The zone-wise number of persons arrested and convicted for involvement in incidents of illegal chain-pulling during the year 2019 over Indian Railways are as under:-**

<b>Zonal Railway</b>	<b>Year</b>	<b>No. of persons arrested</b>	<b>No. of persons convicted</b>
<b>Central</b>	<b>2017</b>	<b>3826</b>	<b>3615</b>
	<b>2018</b>	<b>3378</b>	<b>3269</b>
	<b>2019</b>	<b>4586</b>	<b>4300</b>
<b>Eastern</b>	<b>2017</b>	<b>1280</b>	<b>1155</b>
	<b>2018</b>	<b>1851</b>	<b>1692</b>
	<b>2019</b>	<b>2617</b>	<b>2246</b>
<b>East Central</b>	<b>2017</b>	<b>4043</b>	<b>4043</b>
	<b>2018</b>	<b>5325</b>	<b>5325</b>
	<b>2019</b>	<b>6114</b>	<b>6114</b>
<b>East Coast</b>	<b>2017</b>	<b>1643</b>	<b>1631</b>
	<b>2018</b>	<b>2581</b>	<b>2562</b>
	<b>2019</b>	<b>2871</b>	<b>2470</b>
<b>Northern</b>	<b>2017</b>	<b>3455</b>	<b>2996</b>
	<b>2018</b>	<b>3852</b>	<b>3102</b>
	<b>2019</b>	<b>4554</b>	<b>3452</b>
<b>North Central</b>	<b>2017</b>	<b>4555</b>	<b>3719</b>
	<b>2018</b>	<b>5409</b>	<b>4312</b>
	<b>2019</b>	<b>6937</b>	<b>5414</b>
<b>North Eastern</b>	<b>2017</b>	<b>3659</b>	<b>3389</b>
	<b>2018</b>	<b>3618</b>	<b>3189</b>
	<b>2019</b>	<b>2683</b>	<b>2340</b>
<b>Northeast Frontier</b>	<b>2017</b>	<b>362</b>	<b>319</b>
	<b>2018</b>	<b>1015</b>	<b>974</b>
	<b>2019</b>	<b>1759</b>	<b>1694</b>
<b>North Western</b>	<b>2017</b>	<b>1753</b>	<b>1753</b>
	<b>2018</b>	<b>3314</b>	<b>3312</b>
	<b>2019</b>	<b>3713</b>	<b>3679</b>
<b>Southern</b>	<b>2017</b>	<b>1240</b>	<b>1224</b>
	<b>2018</b>	<b>1565</b>	<b>1318</b>
	<b>2019</b>	<b>1810</b>	<b>1374</b>
<b>South Central</b>	<b>2017</b>	<b>1587</b>	<b>1587</b>
	<b>2018</b>	<b>2241</b>	<b>2241</b>
	<b>2019</b>	<b>1850</b>	<b>1456</b>

<b>South Eastern</b>	<b>2017</b>	<b>524</b>	<b>406</b>
	<b>2018</b>	<b>884</b>	<b>771</b>
	<b>2019</b>	<b>822</b>	<b>745</b>
<b>South East Central</b>	<b>2017</b>	<b>716</b>	<b>715</b>
	<b>2018</b>	<b>1907</b>	<b>1902</b>
	<b>2019</b>	<b>1953</b>	<b>1740</b>
<b>South Western</b>	<b>2017</b>	<b>284</b>	<b>284</b>
	<b>2018</b>	<b>451</b>	<b>451</b>
	<b>2019</b>	<b>614</b>	<b>608</b>
<b>Western</b>	<b>2017</b>	<b>1765</b>	<b>1739</b>
	<b>2018</b>	<b>2959</b>	<b>2933</b>
	<b>2019</b>	<b>3577</b>	<b>3425</b>
<b>West Central</b>	<b>2017</b>	<b>5479</b>	<b>5213</b>
	<b>2018</b>	<b>5512</b>	<b>5208</b>
	<b>2019</b>	<b>3602</b>	<b>3425</b>

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